

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

CA 76/2024 In TCP 06/2015

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 20.03.2024

NAME OF THE PARTIES: NAJETI & ANR V/S EAGLE AGRO FARMS
PVT. LTD.

Section 397-398 of the Companies Act, 2013

ORDER

CA No. 76/2024 -

1. Dr. G. V. Rao, Senior Counsel a/w Mr. Suhas Joshi, Advocate Mr. Pranav Mane, Mr. Jay Devkar, Advocate appeared for the Petitioner.
2. Mr. Rahul D. Oak, Advocate appeared for the Respondent no. 1 to 6 & 9.
3. The present application seeks impleadment of the legal heirs of Respondent no. 6, who has since deceased.
4. Learned Counsel for the Respondent no. 6 informs that there is some error in the names of the Legal heirs and he will provide correct name of the legal heirs to the Applicant for the description of the name of the Legal heirs to be incorporated correctly.
5. In view of above, **CA No. 76/2024** is allowed and **disposed of**.
6. List this matter on **12.04.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)